

ITEM NO.5

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 870/2024

DUNCANS INDUSTRIES LIMITED (NOW KNOWN AS) KANPUR FERTILIZERS AND
CEMENT LIMITED Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 189056/2023 - APPLICATION FOR PERMISSION
IA No. 99/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 98/2021 - EXEMPTION FROM FILING O.T.)

Date : 02-04-2024 These matters were called on for hearing today.

For Appellant(s)

Mr Bimal Roy Jad, Sr.Adv.
Ms Riddhi Jad, Adv.
Mr. Shiv Sagar Tiwari, AOR
Mr Nirdosh Bholā Vishen, Adv.

For Respondent(s)

Mr Meghraj Singh, Adv.
Mr Anurag Singh, Adv.
Mr. Anil Kumar Mishra, AOR
Mr Desam Sudhakara Reddy, Adv.
Mr Santosh Kumar, Adv.
Ms. Amiy Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.5 to 9, 11, 12, 14-16 and 27 have filed
counter affidavit.

Service is complete on respondent nos.1 to 4, 9, 10, 13 and
17 to 26 but none has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar